

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/194/2018  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : MANGALCHAND C.SURANA  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1)	Ra. Parahabid Bhat Abhinav Parthasarathy Akshaya Ramachandran	Counsel for Respondent	S. Abhinav
2)	Aashish Jain Dandia For Suleera & Suleera	Counsel for Petitioner	

**ORDER**

Counsel for Petitioner present. Counsel for Respondent present. Counsel for Petitioner stated that his senior counsel on record could not attend this Tribunal today due to personal inconvenience and prayed for time for making submissions. At request, time is enlarged for hearing submissions along with main CP. **Put up on 20.09.2018.**

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)